اہم ہے - یونیورسٹی کے اندر کسی بھی
وائس چانسلر کے لئے یہ بہت ہی شرم
کی بات ہے کہ ایک سال میں یونیورسٹی
کو چار مرتبہ بند کیا جائے - اس پر انصاف
ہونا چاہئے اور یونیورسٹی کا وقار
بحال ہونا چاہئے]

SHRI JIBON ROY: Sir, give some direction to the Government. *(Interruptions)*

MR. CHAIRMAN: You have associated yourself. *(Interruptions)*

Disruption of Screening of Film 'Fire' in Mumbai

SHRI KULDIP NAYYAR (Nominated): Sir, I want to draw your attention to the disruption of the screening of the film 'Fire' in Mumbai and stopping it. The film has been properly certified. Not only that, it has received 14 international awards, two of them to Shabanaji. No other Indian film has ever got so many awards. The film has run for two weeks and suddenly the emperor of Maharashtra, Bal Thackeray decides that it should not be run and then 200 goons, Shiv Sainiks, go to the ...*(Interruptions)*... I am not yielding *(Interruptions)*

SHRI SANGH PRIYA GUATAM: You cannot mention the name of a person who cannot defend himself in the House. ...*(Interruptions)*... This is against parliamentary norms and practices ...*(Interruptions)*...

SHRI JIBON ROY: You are not supposed to speak in this way. ...*(Interruptions)*...

SHRI SATISHCHANDRA SITARAM PRADHAN (Maharashtra): This should be removed from the record. ...*(Interruptions)*... The name of the person who cannot defend himself should not be mentioned on the floor of the House. ...*(Interruptions)*... This is to be removed.

SHRI JIBON ROY: His people have threatened. ...*(Interruptions)*...

MR. CHAIRMAN: Let Mr. Kuldip Nayyar complete. ...*(Interruptions)*...

SHRI KULDIP NAYYAR: Sir, on Wednesday 200 Shiv Sainiks stormed the New Empire Theatre in Fort area and stopped the screening of the film 'Fire' The officials of the New Empire Theatre alleged that the agitators came to the theatre at one o'clock and broke the glasses, the display windows and damaged the ticket counters. They burnt the posters of the film and compelled the manager to return the money to those people who had already bought tickets. Not only that the Chief Minister who should be a protector of all these things, who should be more democratic and allow other point of view to the expressed, says that he not only supports the protectors but also congratulates them. He says that culture is more important than the glorification of art. I do not know what the difference between art and culture is. What is art and what is culture? Art is really a part of culture. So, what he is trying to say I do not understand. ...*(Interruptions)*... The more important thing is that it is a cultural goondaism and a cultural vendalism which is going on. ...*(Interruptions)*...

श्री संघ प्रिय गौतम: कल्चर के मायने नंगी तसवीरें नहीं हैं। कल्चर का मतलब नंगी तसवीरें नहीं हैं। ...**(व्यवधान)**...

श्री अमर सिंह (उत्तर प्रदेश): वे नंगी नहीं हैं। आप लोग फिल्म देखिए। ...**(व्यवधान)**...

श्री कुलदीप नैयर: आपने तो नहीं देखी ना? ...**(व्यवधान)**...

श्री अमर सिंह: आपको कल्चर से क्या मतलब? आप लोग कल्चर हैं। ...**(व्यवधान)**...

SHRI KULDIP NAYYAR: Sir, I mentioned this fact to the Prime Minister.

श्री अमर सिंह: आप फिल्म देखिए पहले। ...**(व्यवधान)**...

श्री सतीश प्रधान: आप देखिए ना। आप अपने

बच्चों को बहनों को, बीबी को ले जाकर देखिए। ...(व्यवधान)...

श्री अमर सिंह: ऐसा मत बोलिए। ...(व्यवधान)...

श्री सतीश प्रधान: आप देखिए ना। आप बच्चों को ले जाकर देखिए। **...(व्यवधान)...**

श्री अमर सिंह: आपका सेंसर बोर्ड क्या कर रहा था? **...(व्यवधान)...**

श्री अमर सिंह: आपका सेंसर बोर्ड क्या कर रहा था? **...(व्यवधान)...**

श्री सतीश प्रधान: आप देखिए ना, हम आपको मना क्यों करेंगे? **...(व्यवधान)...**

श्री अमर सिंह: आप माइकल जैकसन को नंगा दिखाइए। अपनी मां-बहन को लेकर देखिए। ...माइकल जैकसन को नंगा देखिए अपने मां-बहनों के साथ। माइकल जैकसन को देखिए। **...(व्यवधान)...**

श्री सभापति: कुलदीप नैयर... कुलदीप नैयर... **...(व्यवधान)...**

एक माननीय सदस्य: माइकल जैकसन को क्या देखा आपने? **...(व्यवधान)...**

श्री दीपांकर मुखर्जी: माइकल जैकसन क्या भारतीय संस्कृति है। **...(व्यवधान)...**

श्री सभापति: कुलदीप नैयर, आप बोलिए।

SHRI KULDIP NAYYAR: Sir, my submission is that in this country of our there is freedom of expression. Then, I do not know why these people do not apply the democratic methods of protestng. ...*(Interruptions)*... They can hold a peaceful demonstration. ...*(Interruptions)*... They should not go to a theatre and destroy it. ...*(Interruptions)*... If they differ with the film, then they can hold a peaceful demostration. ...*(Interruptions)*...

MR. CHAIRMAN: Let Mr. Kuldip Nayyar complete.

SHRI KULDIP NAYYAR: But, they are indulging in burning, in destroying and in doing all these kinds of things. Sir, I was speaking to the Prime Minister just a few minutes before and his advice was that those people who do not like the film, should not go there. Why should they stop it? I hope this not really going to happen in Delhi because a lot of people would like to see this film. It is not only an art film but it is one of the outstanding films. Sir, I demand that the Chief Minister of Maharashtra should withdraw his remarks. I want this film to be shown again not only in Mumbai but all over the country as well.

SHRI PRITISH NANDY (Maharashtra): I agree that this is an issue about the freedom of expression. But, Sir, if we want to give voice to alternative sexuality in this case, lesbianism — that this film attempts to place in a proper and sympathetic perspective, we must, at the same time, learn to lend voice to alternative political beliefs and convictions. Sometime back, the Government of Maharashtra was persuaded by the Union Government, on the persuasion of this very same august House, to ban Pradeep Dalvi's play on Nathuram Godse, which tried to dwell into the mind of Gandhiji's assassin. By doing this, we are driving alternative and often radical perspectives and points of view-underground and making heroes and heroines out of assassins and lesbians. I agree this does a disservice to the nation. This way, we will make murder and sexual deviation heroic. I, therefore urge: Let the Government stay out of such issues. Let the people of India take their own decisions. Let them watch such films and plays if they want. Let them reject them if they want. It is the prerogative of the people of India. It is the prerogative of the box-office. Let the political parties protest against and defend such films and plays as per their own beliefs, their own convictions. Let them argue over it. Let the mahila wings of different political parties take their own independent positions on this. But, let the Government and let this august House stay out of this debate. And, in these difficult times, let us not waste the valuable time of this House in defending assassins and lesbians or

driving them underground. Thank you.

PROF (SHRIMATI) BHARATI RAY (West Bengal): Sir, much has already been said on this. I just wanted to make a couple of points. First of all, what was done in Mumbai was unethical because the movie was cleared by the Censor Board. And, every cinema house has a right to show it. To force them to withdraw the movie is against law and order. Today, you will stop one movie, and the next day, you will stop another movie. Where is the end to this row? I want to ask those who forced the closure of the movie: Is rape in tune with Indian tradition? Every third movie on Doordarshan and in the theatres is showing rape. There is no attempt to stop it. Is the dance and music we see on the screen these days in tune with Indian tradition? After Satyajit Ray's "Shatranj-Ke-Khiladi", I cannot remember any film showing Kathak dance. Sir, Kathak, Kathakali, Manipuri, all these have vanished. There is no propagation of Indian tradition.

My second point, which is very important, is, I think, the whole incident indicates and proves one attitude, and one attitude only - the voice of the minority must be throttled by force. Sir, as far as I am concerned, actually, as I see it, the threat to the Sufi shrine in Karnataka and the threat to the move "Fire"...*(interruptions)*.... I do not want to take a long time ...*(interruptions)*... Sir, I want to make only a couple of points ...*(interruptions)*...

SHRI SANGH PRIYA GAUTAM: She is deviating from the subject ...*(interruptions)*...

आपने बड़ी अच्छी बात कही है पर उसे क्या मोड़ दे दिया है? **(व्यवधान)...**

MR. CHAIRMAN: Let me say ...*(interruptions)*... I have given time to three persons. So, I have to give time to her also ...*(interruptions)*...

SHRI SATISHCHANDRA SITARAM PRADHAN: Sir, she should speak on the subejct only ...*(interruptions)*...

PROF. (SHRIMATI) BHARATI RAY: When Pritish Nandy was speaking, we kept quite ...*(interruptions)*... I am speaking on the point ...*(interruptions-)*...Just a minute. I would not take much time ...*(interruptions)*...

श्रीमती चन्द्रकला पांडेय: आप बैठ जाइये। आप बोलने दीजिए। **...(व्यवधान)...**

PROF. (SHRIMATI) BHARATI RAY: The threat to the shrine in Karnatka and the threat to the movie are two sides of the same coin. *(interruptions)*.

MR. CHAIRMAN: Please let her speak.

PROF. (SHRIMATI) BHARATI RAY: Sir, both smack of intolerance. The message is: everybody must have faith in what the dominant majority believes. Nobody should be allowed to articulate, exhibit, publicize against the dominant value system." This, Sir is a form of fascism; a threat to democracy and a threat to the Indian tradition. The Indian tradition has been a tradition of acceptance, of tolerance and of assimilation. This is what India has said. I demand a strong action against those who were involved in it. The Government should give a clear declaration that such intolerance and unindian action should not be tolerated.

MR. CHAIRMAN: Now, Shri Jitendra Prasada.

श्री जितेन्द्र प्रसाद (उत्तर प्रदेश): सर, मैं एसोसिएट करना चाहता हूं।...

श्री सभापति: नहीं-नहीं, आप अपना बोलिए।

श्री जितेन्द्र प्रसाद: मैं अपनी पार्टी की तरफ से जो कुछ कुलदीप नैयर साहब ने कहा है उसको एसोसिएट करना चाहता हूं।..

श्री सभापति: नहीं, आपका अगला है।

श्री जितेन्द्र प्रसाद: मैं अपना शुरू कर रहा हूं।

श्री सभापति: आप अपना बोलिए। वह हो गया, सबका हो गया।

Formation of three new states out of the existing state of Madhya Pradesh, Uttar Pradesh and Bihar.

श्री जितेन्द्र प्रसाद (उत्तर प्रदेश): सभापति महोदय, मैं एक गम्भीर विषय की तरफ आपका और सदन का ध्यान आकर्षित करना चाहता हूं। तीन राज्यों के गठन का मामला काफी दिनों से विचाराधीन है। इस मामले पर कई चुनाव लड़े जा चुके हैं, बड़ी-बड़ी पार्टियों ने अपने चुनाव घोषणा पत्रों में इसके वायदे किए हैं। हमारे प्रधान मंत्री जी ने पिछले लोक सभा के चुनाव में जन सभाओं में कई बार यह आश्वासन दिया था कि सरकार आने के 90 दिन के अन्दर हम उत्तराखंड राज्य का गठन करेंगे, तीन राज्यों का गठन करेंगे। 90 दिन तो कब के बीत गए, मगर जैसे-जैसे समय बीतता गया, इस मुद्दे पर विवाद खड़ा कर दिया गया, इस मुद्दे को विवादित करने का प्रयास किया गया।

मैं उत्तराखंड का जिक्र करना चाहूंगा। उत्तराखंड में हरिद्वार और ऊधम सिंह नगर के मामले को लाकर के एक विवाद खड़ा कर दिया गया है। विवाद खड़ा करने के पीछे क्या लक्ष्य था, वह भी मुझे कुछ उभरता नजर आता है। मैं यह जरूर कहना चाहूंगा कि परिस्थिति विस्फोटक और गम्भीर होती चली जा रही है। संसदीय कार्य मंत्री श्री मदन लाल खुराना जी ने इसी सदन के अन्दर आश्वासन दिया था कि हम जल्दी से जल्दी इन तीनों राज्यों के गठन के बारे में एक प्रस्ताव, एक बिल यहां पेश करेंगे और तीनों राज्य के गठन में जो भी कार्रवाई करनी है उस कार्रवाई को हम पूरा करेंगे। प्रधान मंत्री जी का आश्वासन जनता को, पार्लियामेंट्री अफेयर्स मिनिस्टर का आश्वासन सदन के अन्दर होने के बाद और उसके बाद बजाय के वे इस सदन में आते मीडिया में जाकर उन्होंने यह घोषणा की कि ये बिल इस सत्र में नहीं रखे जायेंगे और हमने जो वायदा किया था उसको हम नहीं निभा पायेंगे। मैं समझता हूं कि इन्होंने सदन की घोर अवमानना की है।

महोदय, मैं आपसे कहूंगा कि आप सदन की रक्षा कीजिए। अगर यहां पर सरकार, सरकार के मंत्री और खुद प्रधान मंत्री जनता के बीच में और फिर सदन के बीच में इस तरह का कोई आश्वासन देते है और अगर उनको पूरा नहीं किया जाता है तो यह एक बहुत ही गम्भीर विषय है। यह एक इम्पापरायटी का सवाल है। मैं तो समझता हूं कि सदन की मर्यादा का भी सवाल है। मेरा आपसे निवेदन है कि आप लीडर आफ दा हाउस को कहें और मैं आपके माध्यम से उनसे निवेदन करता हूं कि वह कम से कम खड़े होकर के इन तीनों राज्यों के गठन का आश्वासन सदन में दें और यहां पर बताये कि किन कारणों से इनके गठन को मुल्तवी किया जा रहा है।

मैं इसके साथ यह भी जोड़ना चाहूंगा कि जो उत्तराखंड राज्य के बारे में उपसमिति बनी थी उसकी मीटिंग अभी तक नहीं की गई है। छत्तीसगढ़ के संबंध में जब तक एलेक्शन था तब तक सत्तारूढ़ दल रोजाना वायदा करता था कि हम इस राज्य का गठन करेंगे। चुनाव में हार जाने के बाद वे अपने वायदे से विमुख होते दिखाई दे रहे हैं।

सभापति महोदय, बहुत ही गम्भीर विषय है। अगर राज्यों का बंटवारा सिर्फ वोटों पर आधारित होगा तो एक दिन कुछ शक्तियां इस देश में ऐसी भी पैदा होंगी जो वोटों के लिए देश के बंटवारे के लिए तैयार हो जाएंगी। मेरा आपसे निवेदन है कि इस विषय को बहुत गम्भीरता से लें। जिस हल्केपन से या गैर जिम्मेदारपन के सरकारी पक्ष इस विषय को जिस तरीके से देख रहा है, जिस तरीके से इस पर कार्यवाही कर रहा है यह बहुत ही निंदनीय है। मेरा आपसे निवेदन है कि सदन में आकर सरकार आश्वासन दे।

Crop damage in different parts of the country, particularly in Punjab due to unseasonal rains

श्री बलवन्त सिंह रामूवालिया (उत्तर प्रदेश): मान्यवर, जब देश में पेड्डी परचेज करने का वक्त आया, खासतौर से सितम्बर से पहले तो पंजाब सरकार ने माननीय प्रधान मंत्री जी को एक चिट्ठी लिखी कि बेमौसम की बारिश से पंजाब में पेड्डी परचेज के वक्त किसान को आठ सौ करोड़ रुपए का नुकसान हुआ है। हरियाणा में साढ़े पांच सौ करोड़ रुपए का नुकसान हुआ और देश के अन्य राज्य आन्ध्र प्रदेश वगैरह में भी ऐसा ही नुकसान हुआ है।

सर, इस नुकसान की पूर्ति के लिए केन्द्र सरकार को किसान की मदद के लिए आगे आना चाहिए। यह नुकसान क्यों हुआ? असल में पेड्डी परचेज के वक्त किसान को, जो पेड्डी में स्पेसिफिकेशन तय किया गया उसमें नुकसान ही रहा। युनाइटेड फ्रन्ट की गवर्नमेंट के वक्त यह फैसला हुआ था कि अगर 11 प्रतिशत डिस-क्लर्ड हो और चार प्रतिशत डेमेज्ड पेड्डी के दाने हों तो तब भी उनको ठीक मूल्य पर खरीद लेना चाहिए। मगर वर्तमान सरकार ने उन स्पेसिफिकेशन्स को इतनी